

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 217 – IA/863(AHM)2024
In
C.P.(IB)/153(AHM)2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

Vignaharta Corrugators Private Limited
V/s

.....Applicant

Cyber Infosystems And Technologiesprivate Limited

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, Advocate a/w.

: Mr. Rajiv Chawla, Advocate

For the Respondent :

ORDER
(Hybrid Mode)

Learned Counsel for the applicant again seeks adjournment in this matter in terms of last order dated 10.06.2024.

Re-list on 12.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)